

# NOTICE

**COMPANIES ACT, 1956****ACT CODE****156**

Sr. No.	Category Name	Nature of Petition / Application	Relevant Section(s) of Companies Act, 1956	Category Code
1	COMPANY (MISC)			552
2	COMPLAINTS IN COMPANY			577
3	B. I. F. R. CASE			620
4	COMPANY PETITION	REDUCTION	U/S 78,100 TO 105	700
5	COMPANY APPLICATION	REDUCTION	U/S 78,100 TO 105	701
6	COMPANY PETITION	SCHEME MATTERS	U/S 391 TO 394	702
7	COMPANY APPLICATION	SCHEME MATTERS	U/S 391 TO 394	703
8	COMPANY PETITION	WINDING UP	U/S 433, 434, 439	704
9	COMPANY APPLICATION	WINDING UP	U/S 433, 434, 439	705
10	COMPANY PETITION	(UNDER OTHER PROVISIONS OF COMPANIES ACT, 1956)		706
11	COMPANY APPLICATION	(UNDER OTHER PROVISIONS OF COMPANIES ACT, 1956)		707
12	COMPANY APPEAL		U/S 10F	708
13	CONTEMPT PETITION IN COMPANY MATTERS			720
14	REVIEW PETITION IN COMPANY MATTERS			758
15	DESTRUCTED COMPANY PETITIONS			736

**NOTE:-** Advocates and parties appearing-in-person are hereby requested to mention their respective Advocate Code, Name, Fax Number, Telex Number, Contact Number, O.S./A.S. Registration Number, Registration No. of respective Bar Association, endorsement as to the membership of Advocates' Welfare Fund on the Presentation Form and Vakalatnamas for enabling the Registry to accept their pleadings for lodging / presentation, in addition to the mentioning of the Act Code and Category Code of the respective matters as mentioned hereinabove.